

Jute Mill in Orissa

7068. SHRI D. AMAT: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have granted licence to establish jute mill at Kendrapada in Cuttack district of Orissa;

(b) if so, the proposed capacity of the unit;

(c) whether the said unit will be under public or private sector;

(d) when the construction work at the unit is likely to start; and

(e) the total cost of the unit?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. A licence has been granted for the establishment of a jute mill for the manufacture of diversified products.

(b) Information is being collected

(c) The unit will be in the Joint Sector.

(d) and (e). Information is being collected and will be placed on the Table of the House.

Protection to Weavers

7069. SHRI RATILAL KALIDAS VERMA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to reserve handloom and powerloom occupation exclusively for the weavers;

(b) if so, the details thereof; and

(c) if not, the manner in which the

interests of the weavers are proposed to be protected?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). A statement is attached.

STATEMENT

(i) The Textile Policy of 1985 provides a framework for the integrated and balanced development of all the three sectors of the industry, namely, the organised sector, the powerloom sector and the handloom sector. It also places great importance on the development of handlooms in order to preserve the unique role played by it in the textile sector.

(ii) The Textile Policy has also laid down the lines on which the full potential of the handloom sector could be realised and higher earnings to handloom weavers assured. In compliance with these provisions of the Textile Policy, a range of schemes designed for the development of the handloom sector and welfare of handloom weavers are being implemented by Government. In addition, a range of fiscal concessions has been extended to the handloom sector and 22 items have been reserved for exclusive production in the handloom sector.

(iii) As regards powerlooms, it is proposed to set up Powerloom Service Centres in areas of powerloom concentration to help powerloom weavers in achieving better methods of production, diversification of products and making production of cloth more remunerative.

[*Translation*]

Memorial of Late Babu Jagjiwan Ram

7070. SHRI SARJU PRASAD SAROJ: Will the Minister of URBAN DEVELOPMENT be pleased to state: